GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1092 TO BE ANSWERED ON 05^{TH} DECEMBER 2025

DEATHS CAUSED BY COVID-19 VACCINATION

1092. SHRI MOHIBBULLAH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of deaths reported as an Adverse Event Following Immunisation (AEFI) and the number of such deaths casually linked to COVID-19 vaccination across the country;
- (b) whether the Government has any plan to pay compensation for the deaths due to administration of COVID-19 vaccination in the country; and
- (c) if so, the details thereof and if not, the reasons therefor, State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (c): Adverse Event Following Immunization (AEFI) is any untoward medical occurrence which follows immunization and which does not necessarily have a causal relationship with the vaccine and vaccination, are reported through the AEFI surveillance system. Adverse Event Following Immunization are monitored through a well-structured & robust AEFI surveillance system. Investigations and causality assessment help in establishing a cause and effect relationship. Against total 220.68 crore doses administered under Covid-19 vaccination program, such occurrences attributed to covid vaccination are estimated to be 0.0000015%. There is no system of compensation in such cases.
